

Name of the Corporate Debtor: A A Estate Private Limited; Date of Commencement of CIRP: 06-12-2022; List of Creditors as on: 12-10-2023; Name of IP: ; Process Number: 1; Last 5 digit of registration number:
[\(Please click here for previous Lists of Creditors\)](#)

(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

Sl. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of Contingent Claims	Amount of Claim Not Admitted	Amount of Claims under Verification	Details in Annexure (Only PDF)
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted				
1	Secured financial creditors belonging to any class of creditors	158	4851107396	158	3217327333	34.61		0	1612577602	Annexure 1
2	Unsecured financial creditors belonging to any class of creditors					0.00		0		NA
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	1	2011227048	1	2011227048	21.64		0	0	Annexure 3
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	1	3949336966	1	3949336966	42.49		0	0	Annexure 4
5	Operational creditors (Workmen)					0.00		0		NA
6	Operational creditors (Employees)	17	53939090	16	35337795	0.38		0	18601295	Annexure 6
7	Operational creditors (Government Dues)					0.00		0		NA
8	Operational creditors (other than Workmen and Employees and Government Dues)	3	1121298	3	867473	0.01		0	253935	Annexure 8
9	Other creditors, if any, (other than financial creditors and operational creditors)	3	93428370	3	81253370	0.87		0	12175000	Annexure 9
Total		183	10960160168	182	9295349985	100.00		21202461	1643607832	